IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)-214(ND)/2017

IN THE MATTER OF:

M/s. DCM International Ltd.

.....PETITIONER

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Anshu Bhanot, Advocate

For the Respondent

: Mr. Amit Agrawal, Advocate

Ms. Nitu Mittal, Advocate

ORDER

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 08.8.2017